

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.65/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	FAITH MERCANTILE PRIVATE LIMITED V/S DHANASHREE AGRO PRODUCTS PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ashutosh Gupta with Sh. Gaurav Rana, Advs. : *For the Operational Creditor*

NONE

: *For the Corporate Debtor*

ORDER

- 1. Ld. Counsel representing the Operational Creditor is present through VC.**
- 2. Since, there is no representation on behalf of the Corporate Debtor today, therefore in the interest of justice, the matter is adjourned for final hearing on 22nd May, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*